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WP-25778-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE MANINDER S. BHATTI

ON THE 14th OF AUGUST, 2025

WRIT PETITION No. 25778 of 2025

THE STATE OF MADHYA PRADESH AND OTHERS

Versus

SMT. LAJWAR KHANAM

.....
Appearance:

Shri Girish Kekre - Government Advocate for the petitioners/State.

Shri Atul Kumar Rai - Advocate for the respondent.
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ORDER

Shri Kekre submits that the issue has already been dealt with conclusively by the Division Bench vide order dated 23.07.2025 passed in Writ Appeal No.1657/2025 (State of the Madhya Pradesh and others vs. Ramrao Bhimte).

Considering the aforesaid, the present petition stands **dismissed** in the light of decision of Division Bench in Writ Appeal No.1657/2025.

(MANINDER S. BHATTI)
JUDGE